

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:491
ANSWERED ON:24.11.2011
POLAVARAM PROJECT
Patle Kamla Devi

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the State Government of Chhattisgarh is protesting against the Indira Sagar Polavaram multipurpose project on the river Godavari in West Godavari district of Andhra Pradesh;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether construction work on Polavaram dam and canal has been started by Andhra Pradesh despite the protest being raised against it; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) & (b) Yes, the Government of Chhattisgarh is protesting against the construction of Indira Sagar (Polavaram) Multipurpose project on the river Godavari in Andhra Pradesh on the issue of submergence in their territory due to this project. The State of Chhattisgarh has also filed a suit (Original suit No.3 of 2011) in Hon'ble Supreme Court in August 2011 in connection with restraining the Govt. of Andhra Pradesh from proceeding further with the construction work in respect of the polavaram project.
- (c) & (d) Yes, Andhra Pradesh has started work on Polavaram Dam & Canal (Right Bank Canal & Left Bank Canal).

The Polavaram project has been accorded Techno-economic clearance by advisory committee of MoWR in its 95th meeting held on 20.01.2009 & subsequently investment clearance by Planning Commission on 25.02.2009. It is also mentioned that water being a state subject, the formulation, planning and execution of Water Resources/ Irrigation projects are taken by the State Government according to their priority.